

BEFORE THE NATIONAL GREEN TRIBUNAL (WZ) PUNE

Execution Proceeding No.12/2019

Nanik Rupani & others APPLICANTS

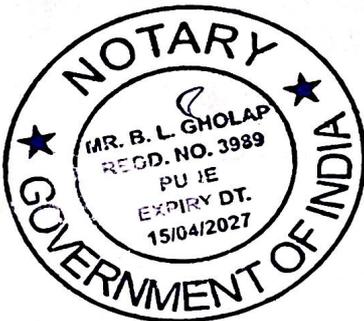
Vs.

Secretary, Ministry of
Environment & Forest & others RESPONDENTS

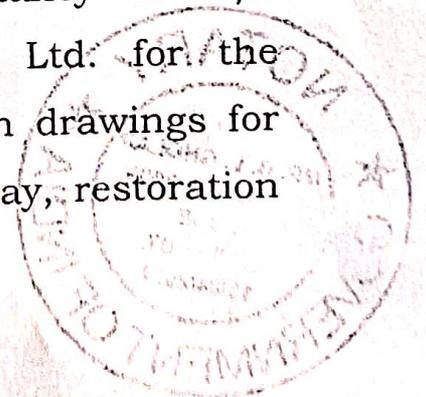
REPLY AFFIDAVIT

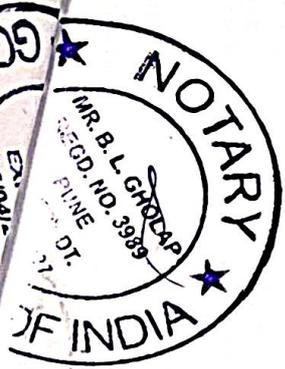
I, Shri Pandit Patil, the Chief Officer of Lonavla Municipal Council, i.e., the Respondent No.5 herein, do hereby file my Reply Affidavit, as under :

- 1) I say that the Applicants herein had filed an O.A. No.134/2015, which was decided by the Hon'ble Tribunal, vide its orders dated 28th February, 2017. The same was pertaining to the Open Space No.5 from the sanctioned layout, which was illegally converted into a road and its restitution.
- 2) The said order was challenged by the Respondent No.6 M/s Vikas Developers before the Hon'ble Supreme Court, by filing Civil Appeal No.9504 and the same was disposed off on 31st July, 2017. An amount of Rs.40,00,000/- was deposited by M/s



M.L. Gupta on or about 11th August, 2017 with the Lonavla Municipal Council. I say that the said Open Plot is situated between Plot No.47 and Plot No.14 having about six meters width. Moreover, on the Eastern side of the same, there is a steep slope (Valley). There was every possibility that, during the monsoon, because of excavation, there will be erosion. Therefore, it was necessary to construct a gabion wall. The General Body of the Lonavla Municipal Council passed a Resolution No.300 on 31st January, 2020 and granted permission to make compliance, by taking consultancy from M/s Structform Consultants (OPC) Pvt. Ltd. Pune and obtained consent from Maharashtra Jeevan Pradhikaran. Copy of the Resolution passed is annexed and marked as **EXHIBIT A**. The Maharashtra Jeevan Pradhikaran granted consent on 17th March, 2020. The copy of the said consent is annexed and marked as **EXHIBIT B**. In response to the same, the tender of M/s Bhupesh Construction was found to be the lowest and, accordingly, he was issued with a work order on 28th October, 2020. A copy of the same is annexed and marked as **EXHIBIT C**. The Lonavla Municipal Council had also obtained consultancy of M/s Structform Consultants (OPC) Pvt. Ltd. for the completion of the work together with drawings for the purpose of murum filling, pathway, restoration





of the area including construction of gabion wall. The same is annexed and marked as **EXHIBIT D**. The said work has been completed by the Contractor and the City Engineer Building Department has issued a Completion Certificate, which is marked as **ANNEXURE E**.

3) I say that, considering the nature of the work, it was to be complied at, it was found that a gabion wall is necessary. Therefore, to take necessary consent, permissions and consultation, additional time is required. However, the said work has been duly completed.

4) I say that, therefore, the order passed in O.A. No.134/2015 is fully complied by the Lonavla Municipal Council and, therefore, execution does not survive.

5) I say that the Applicants have filed an additional affidavit in the month of April 2023. As per the same, they have sought some directions from the Hon'ble Tribunal to direct the Lonavla Municipal Council to pay to M/s Genstru Consultancy Pvt. Ltd. an amount of Rs.1,77,000/- and further pay an amount of Rs.1,08,000/- to the Applicants. I say that the said reliefs cannot be sought by the Applicants in the present proceedings. Therefore,

Date: 08 MAY 2023
 1st Serial Number
 Noted and Registered

MR. B. L. GHOLEKAR
 NOTARY, GOVT. OF INDIA
 PUNE



the Applicants are not entitled for the said reliefs. I say that the Applicants themselves have filed Exh.E whereunder they have taken the responsibility to pay to M/s Genstru Consultancy Pvt. Ltd. I say that, considering the same, the present execution as well as the reliefs claimed under the additional affidavit, may kindly be dismissed.

Solemnly affirmed at Pune)

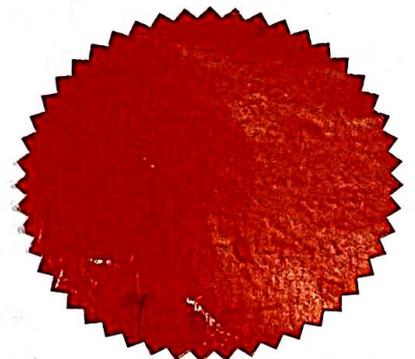
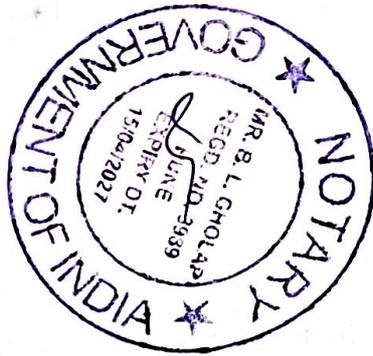
On this 9th day of May, 2023)

Respondent No.5

Identified by me,

Prakash
Chief Officer
Lonavla Municipal Council

Advocate for the Respondent No.5



BEFORE ME

[Signature]

MR. B. L. GHOLAP
NOTARY, GOVT. OF INDIA
PUNE

Noted and Registered
at Serial Number 241/2023
Date:- 09 MAY 2023

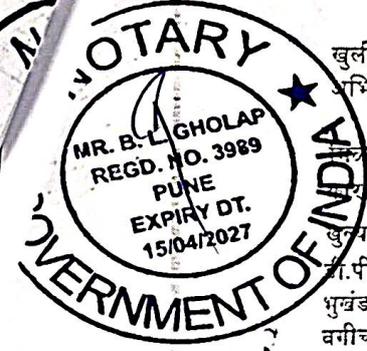
Annex A

लोणावळा नगरपरिषद
मा. सर्वमाधारण सभा

Exh. A

53

5

विषय क्रमांक - 290
दिनांक - 31/1/2020ठराव क्रमांक - 300
दिनांक - 31/1/2020

खंडाळा विकास व्हॅली कॉ.ऑपरेटिव्ह हीमिंग सोसायटी गट क्र. 44/45/2 येथील नगरपरिषद मालकीची खुली जागा विक्रीत करणेकामी नगरपरिषद अभियंता यांची टिपनी व त्यावरील मा.मुख्याधिकारी यांचा अभिप्राय पाहणेत आला.

मा.मुख्याधिकारी यांचा अभिप्रायानुसार मोजे खंडाळा विभागातील गट क्र. 44/45/2 या मिळकतीचे विक्रीत मालक श्री. एम.एल.गुप्ता विकास व्हॅली खंडाळा यांनी सदरील मिळकतीचा रेखांकन आराखडा गृहनिर्माण विभागाकरीता नगररचना विभागाकडून मंजूर करून घेतलेला होता. सदरील रेखांकन आराखड्यामध्ये 64 भुखंड, 5 बुजुमा जागा, रेखांकनातील रस्ते यांचा समावेश होता. रेखांकन आराखड्यातील खुली जागा, रेखांकनातील रस्ते, व डि.पी. रस्ता यांची मालकी श्री. एम.एल.गुप्ता यांनी स्वतःकडे ठेवलेली होती. रेखांकनातील स्वतःच्या मालकीच्या भुखंडावर त्यांनी वेलवेट कॅन्ट्री हॉटेलचे बांधकाम करून लगन अगलेल्या खुल्या जागेमध्ये श्री. एम.एल.गुप्ता यांनी वगीचा विक्रीत केलेला होता. सदरील वगीच्याचा वापर इतर भुखंड धारकांना करून दिला जात नव्हता. रेखांकन आराखड्यातील इतर प्लॉटधारकांनी एकत्र येवून विकास व्हॅली सहकारी गृहनिर्माण विकास संस्था या नावाने गृहनिर्माण संस्था दि. 27.3.2006 रोजी स्थापन केली.

मंजूर रेखांकन आराखड्यामधील अटीचा भंग होत असल्याने याबाबत श्री. नानिक रुपानी व इतर यांनी विकासकर्ता श्री. एम.एल.गुप्ता यांचे विरुद्ध मा.उच्च न्यायालय मुंबई यांचेकडे रिट पिटीशन नं. 5792/2007 ने याचिका दाखल केलेली होती. सदरील याचिकेवरील निर्णयानुसार तत्कालीन मुख्याधिकारी यांनी त्यांची एकत्रित सुनावणी घेवून दि. 23.5.2008 रोजी खालीलप्रमाणे आदेश पारित केलेले होते.

- 1) रेखांकनातील खुल्या जागेवरील विकसित केलेला वगीचा तथा सार्वजनिक वापरासाठी केलेल्या इतर बाबी सर्व भुखंडधारकांना उपलब्ध करून द्याव्यात.
- 2) विक्रीत केलेल्या वगीच्या मधील जनरेटर रुम परवाना घेवून हॉटेलचे भुखंडा मध्ये वसविणेत यावे
- 3) महकारी संस्था निर्मिती/त्यातील अटी शर्तीबाबत सक्षम प्राधिकरणाकडे ठेवणेत येवून त्यावर दोन्ही पक्षकारांनी निर्णय घ्यावा.
- 4) विकास कल्पाने मंजूर रेखांकनातील भुखंडावर रितनर परवानगी घेवून बांधकाम करावे. अने आदेश पारित केलेले आहे.

खुल्या जागेचा गैरवापर केल्याने नगरपरिषदेने मोकळी जागा व डि.पी. रस्त्याखालील क्षेत्राने नगरपरिषदेचे नांव दाखल करणेबाबत महसुल विभागाम दि. 7.6.2016 रोजी कळविणेत आलेले होते. त्यानुसार उक्त मिळकतीमधील डि.पी.रोड क्षेत्र 1863.00 चौ.मी. व मोकळ्या जागा क्षेत्र 12445.00 चौ.मी. या जागेस नोपावळा नगरपरिषदेचे नांव दाखल झालेले आहे.

मिळकत मालक श्री. एम.एल.गुप्ता यांनी त्यांचे मालकीचे वेलवेट कॅन्ट्री हॉटेल नजीक अगलेल्या खुल्या जागेमध्ये वगीचा विक्रीत केलेला होता. वगीचा विकसित करताना वेकायदेशीरपणे केलेले खुर्दार्ड, वृक्ष तोड आदी मुदयोबाबत श्री. नानिक रुपानी व इतर यांनी मा.उच्च न्यायालयाने नेमलेल्या तज्ञ कमिटीपुढे तक्रार दाखल केलेली होती. सदरील कमिटीने याबाबत "राष्ट्रीय हरित लवाद" यांचेकडे दावा दाखल करणेस सुचित केलेले होते. त्यानुसार NGT/134/2015 ने याबाबतचा दावा दाखल करून याचा निर्णय राष्ट्रीय हरित लवादाने दि.28.2.2017 रोजी दिलेला आहे. सदरील निर्णयानुसार विकासकर्ता श्री. एम.एल.गुप्ता यांनी वेकायदेशीरपणे केलेल्या उत्खलन व वृक्षतोड बाबतची फेररचना करणेकामी नगरपरिषदेकडे रक्कम रु. 40.00 लक्ष भरणेबाबतचा निर्णय दिलेला आहे. सदरील निर्णयानुसार विकासकर्ता श्री. एम.एल.गुप्ता यांनी नगरपरिषदेकडे दि. 11.8.2017 रोजी सदरील रक्कम जमा केलेली आहे. खुल्या जागेमध्ये विकसित केलेल्या वगीचा जागेची पहाणी करण्यात आलेली आहे. सदरील जागेस नागूनच दरी आहे. दरीकडील वाजूस संरक्षक भित बांधणे आवश्यक आहे.

मा.स्थायी समिती ठराव क्र. 5 दि.11.6.2019 अन्वये नेमणेत आलेल्या प्रोजेक्ट मॅनेजमेन्ट कन्सलंटंट वे. स्ट्रुक्चरफॉर्म कन्सलंटंट (ओपीसी) प्रा.लि. पुणे यांचेकडून सदरील कामाचे प्लॅन व अंदाजपत्रक तयार करून घेणेस ही सभा मंजूरी देत आहे. सदरचे अंदाजपत्रकास सक्षम प्राधिकारणाची तांत्रिक मंजूरी घेवून निविदा काढणेस व विकासकर्ता श्री. एम.एल.गुप्ता यांनी नगरपरिषदेकडे भरलेल्या रक्कम रु. 40.00 लक्ष मधुन याकामी येणारा सर्व अनुशांगिक खर्च करणेस ही सभा वित्तीय व प्रशासकीय मंजूरी देत आहे.

मदरच्या वगीच्याचे काम पूर्ण झाल्यावर वगीचा सार्वजनिक रित्या सर्वांसाठी खुला करणेत यावा.

अनुकूल - 21

प्रतिकूल - --

ठराव सर्वानुमते मंजूर

सूचक - रचना वि. मिनकर

अनुमोदक - पुजा प्र. गायकवाड

सही XXXX

(श्रीधर सो. पुजारी)

अध्यक्ष

लोणावळा नगरपरिषद

वीडिओ विभाग -
अधिनियमातील तरतूदीनुसार ठराव
सोबतची खात्री करून पुढील कार्यवाही
प्रस्तावित करावी
उप मुख्याधिकारी
लोणावळा नगरपरिषद

Annex B

7

महाराष्ट्र जीवन प्राधिकरण

कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण
विभाग क्र.२
पुणे १
email:eedivpune2@mjp.gov.in
email:eeepncpune1@gmail.com



प्रशासकीय इमारत,
पुणे लष्कर गाणी पुरवठा केंद्र आवार,
रॉट रोरी हायस्कूल रोजारी,
पुण्याची क्र. (०२०) २६३६०२००

का अ(वि.क्र.२)/तांशा २/लोणवळा न.प./ २०२० दि. १६/३/२०२०

प्रति.

मुख्याधिकारी,
लोणावळा नगरपरिषद,
ता.मावळ, जि.पुणे

लोणावळा नगरपरिषद
आयक क्र. २२ --- दिनांक. २६/३/२०२०
विभागाचे नांव. <u>पायवे तयार करणे</u> क्र. <u>४४/४५/२</u>
२९/३/२०२०

विषय:- लोणवळा नगरपरिषद हद्दीतील खंडाळा विकास व्हॅली येथील गट क्र. ४४/४५/२ मधील गार्डन/ओपन प्लॉट नं ५ मधून प्लॉट नं ४७ व प्लॉट नं १४ ला जोडणारा भाग पुर्ववत करणेकामी गॅबीयन भित, मुरुम भराव व पायवे तयार करणे या कामाच्या अंदाजपत्रकास तांत्रिक मंजूरी मिळणेबाबत...

- संदर्भ :- १) मुख्याधिकारी, लोणावळा नगरपरिषद यांचे पत्र जा.क्र.लोनप५/ तां.म./ १९-२०/ ५५३/ दि.१८/०२/२०२०
२) या कार्यालयाचे पत्र क्र.का.अ.(वि.क्र.२)/तांशा२/ लोनप/६४९/ २०२० दि.२४/०२/२०२०
३) लोणावळा नगरपरिषदेचे पत्र क्र. लोनप७/तां.मं.फौ.बा/१९-२०/ ६२३/२०२० दि.१२/०३/२०२०

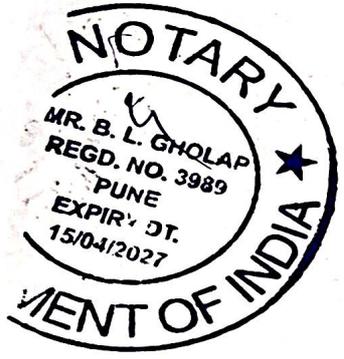
उपरोक्त संदर्भिय पत्रान्वये आपण पाठविलेल्या खालील कामाच्या अंदाजपत्रकास खालील अटी व शर्तीच्या आधीन राहून तांत्रिक मंजूरी (Technical Clearance) देण्यात येत आहे.

अ.क्र.	कामाचे नाव	अंदाजपत्रकीय रक्कम
१.	लोणावळा नगरपरिषद हद्दीतील खंडाळा विकास व्हॅली येथील गट क्र. ४४/४५/२ मधील गार्डन/ओपन प्लॉट नं ५ मधून प्लॉट नं ४७ व प्लॉट नं १४ ला जोडणारा भाग पुर्ववत करणेकामी गॅबीयन भित, मुरुम भराव व पायवे तयार करणे.	६२,५२,७५२/-

अटी व शर्ती:

- अंदाजपत्रकामधील कामे सार्वजनिक बांधकाम विभागाच्या स्पेसिफिकेशन नुसार व संवधित BIS मानांकानुसार होणे गरजेचे आहे. तसेच दरसूची व्यतिरिक्त घेण्यात आलेल्या दरांची जबाबदारी महाराष्ट्र जीवन प्राधिकरणची राहणार नाही.
- सदर अंदाजपत्रकासाठी कोणत्याही प्रकारचा शासन निधी प्राप्त करण्याची जबाबदारी महाराष्ट्र जीवन प्राधिकरणची राहणार नाही.

३. सदरची कामे सार्वजनिक स्वरूपाची असल्याने त्याची गुणवत्ता पाहणे व कामे सविस्तर स्पेसिफिकेशन नुसार करून घेणेची पुर्ण जबाबदारी नगरपरिषदेची राहिल. वरील कामाची गुणवत्ता व देखरेख राखणेची जबाबदारी पुर्णपणे नगरपरिषदेची राहिल. सार्वजनिक बांधकाम विभागाचे रेडबुक व प्रचलित BISमधील सुचनांप्रमाणे करून घ्यावीत.
४. एक पुर्ण काम अनेक भागांत विभागून प्रस्ताव तांत्रिक मंजूरीसाठी सादर करणे अयोग्य आहे. आपण सादर केलेली अंदाजपत्रके अशा प्रकारे सादर केलेली नाहीत असे गृहीत धरण्यात येत आहे. मंजूरीनंतर कोणत्याही कामाची वेगवेगळ्या भागात विभागणी करून कार्यवाही केल्यास त्यास महाराष्ट्र जीवन प्राधिकरण जबाबदार राहणार नाही.
५. अंदाजपत्रकानुसार कामासाठी आवश्यक असणारे साहित्य संबंधित ISI मानांकानुसार योग्य असल्याची खात्री करूनच त्यानंतरच स्विकारावे. याबाबत साहित्य योग्य असल्याची खात्री करण्याची जबाबदारी नगरपरिषदेची राहिल.
६. मंजूर अंदाजपत्रकामध्ये कोणत्याही स्वरूपाचे मोठे बदल करावयाचे झाल्यास या कार्यालयास अवगत करावे व त्यानुसार वाढीव / सुधारित तांत्रिक मंजूरी घ्यावी व तदनंतरच कार्यवाही करावी.
७. दरसूची व्यतिरिक्त दरबाबत ते योग्य असल्याबाबत नगरपरिषदेची खात्री झालेली आहे तसेच मोजमापे व इतर जादा आवश्यक माहिती आपले स्तरावर योग्य असल्याची खात्री झाल्याचे गृहीत धरणेत येत आहे.
८. सदर तांत्रिक मंजूरी ह्या पत्राच्या तारखेपासून एक वर्षांपर्यंत लागू राहिल. त्यानंतर अंदाजपत्रकातील बाबींच्या रकमेमध्ये वाढ झाल्यास पुर्ण फी भरणे आवश्यक राहिल.
९. आवश्यक त्या आर.सी.सी. कामाची संकल्पने हे नोंदणीकृत आर.सी.सी. डिझाईनर यांच्याकडून करून शासकीय महाविद्यालयाकडून तपासून त्यास मंजूरी प्राप्त करून घ्यावी. अभियांत्रिकी महाविद्यालयाने मंजूरी देताना घातलेल्या अटीची पूर्तता करण्याची जबाबदारी नगरपरिषदेची राहिल.
१०. लोणावळा नगरपरिषदेचा खर्चास मान्यता असलेलेबाबतचा ठराव करण्याची सर्वस्वी जबाबदारी मुख्याधिकारी, लोणावळा नगरपरिषद यांची राहिल.
११. सदर प्रस्तावांतर्गत असणा-या सर्व आवश्यक जागेबाबतचे आरक्षण याच कामासाठी असल्याबाबतची जबाबदारी नगरपरिषदेची राहिल. तसेच वन विभागात कामे करताना त्याची परवानगी व अटी पालन करण्याची जबाबदारी नगरपरिषदेची राहिल.
१२. प्रस्तुत काम सुरु करण्यापुर्वी जमिनीची भार धारण क्षमता (Bearing Capacity) तपासण्याची व त्याबाबतची खात्री करून आर.सी.सी. संकल्पने करणे व त्यास अभियांत्रिकी महाविद्यालयाकडून मंजूरी घेणे व त्याप्रमाणे काम करण्याची जबाबदारी नगरपरिषदेची राहिल.
१३. गटरचे काम करताना नैसर्गिक उतारानुसार व मुख्य वहिनीच्या उतारानुसार काम करून घेण्याची जबाबदारी नगरपरिषदेची राहिल.
१४. सदर काम सुरु करण्यापुर्वी अंदाजपत्रकातील बाबींचे वर्णन दरसूचीनुसार असल्याची खात्री करून त्याप्रमाणे निविदेमध्ये समावेश करण्याची जबाबदारी नगरपरिषदेची राहिल.
१५. रॉयल्टी चार्जेस, क्वारी चार्ट, लीड स्टेटमेंट यावर मुख्याधिकारी, लोणावळा नगरपरिषद यांची स्वाक्षरी असल्याने त्याबाबतची सर्वस्वी जबाबदारी मुख्याधिकारी, लोणावळा नगरपरिषद यांची राहिल.



१६. सदर कामास सुरुवात करण्यापुर्वी सर्व संबंधित खात्यांचे "ना हरकत प्रमाणपत्र" घेण्याची जबाबदारी नगरपरिषदेची राहिल.
१७. या कार्यालयामार्फत तांत्रिक मंजूरी प्रदान करतेवेळी मंजूर दरसूचीनुसार दराची खात्री केली जाते. दरसूची व्यतिरिक्तचे प्रस्तावित दर योग्य असल्याबाबतची खात्री करण्याची जबाबदारी नगरपरिषदेची राहिल. सदर काम, कामाचे दर तुलनात्मक तक्क्यात सर्वात कमी असलेल्या दरास तसेच आपण केलेल्या करारनाम्यानुसार शिफारस केल्याप्रमाणे मंजूरी देण्यात येत आहे.
१८. सदर काम सुरु करणेपुर्वी अंदाजपत्रकातील प्रस्तावित केलेले साहित्याचे लीड हे सार्वजनिक बांधकाम विभागाने प्रमाणित केलेल्या Quarry च्या जागेच्या अंतरानुसार योग्य असलेची खात्री करून त्याप्रमाणे निविदेमध्ये समाविष्ट करण्याची जबाबदारी नगरपरिषदेची राहिल.
१९. नगरपरिषदेने अंदाजपत्रकात जी परिमाणे दिलेली आहेत त्या पृष्ठर्थ सदर परिमाणांची नगरपरिषद कार्यालयातील नोंदीप्रमाणे खातरजमा करणेत यावी तसेच कामाचे देयक हे प्रत्यक्ष परिमाणाप्रमाणेच अदा करणेत यावे.
२०. योजनेमध्ये ज्या बाबींसाठी ढोबळ तरतूद केलेली आहे अशा बाबींसाठी प्रत्यक्ष निविदा मागविणेपुर्वी दरपृथःकरणपत्र करून घ्यावे.
२१. अंदाजपत्रकाचे तांत्रिक तपासणी शुल्क रु. ६२,५२८/- अधिक जी.एस.टी. ११,२५५/-असे एकुण रु. ७३,७८३/- इतके येत असून लोणावळा नगरपरिषदेने रु. ६२,५२८/- इतक्या रकमेचा कॅनरा बँक, लोणावळा शाखा, धनादेश क्र. ४७१९३० व रु. ११,२५५/- इतक्या रकमेचा कॅनरा बँक, लोणावळा शाखा, धनादेश क्र. ४७१९३१ दि. १२/०३/२०२० अन्वये भरलेले आहेत.

सहपत्र : मंजूर अंदाजपत्रकाची प्रत

(स.एन.भोई)
कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण,
विभाग क्र.२, पुणे ४११ ००१



Annexure

10

जा.क्र.लोनप5/हएनजी/ खं.वि.व्हं./गें.भिं.व पा.क्र./ 20-21/१२/ १५

दि. 28/10/2020

-: कामाचा आदेश :-

प्रति,
मे. भुपेश कंन्स्ट्रक्शन
घर नं. 105, सांगावडे, ता.मावळ, जि. पुणे

विषय :- लोणावळा नगरपरिषद

लोणावळा नगरपरिषद हद्दितील खंडाळा विकास व्हॅली येथील गट क्र. 44/45/2 मधील
गार्डन / ओपन प्लॉट नं.5 मधुन प्लॉट नं. 47 व प्लॉट नं. 14 चा जोडणारा भाग पूर्ववत
करणेकामी गॅबीयन भिंत, मुरुम भराव व पाथवे तयार करणे

संदर्भ :- 1) निविदा नोटीस क्रमांक जा.क्र लोनप5/जानिम्/20-21/1280 दि. 22/8/2020.

2) निविदा प्राप्त दिनांक 21/9/2020

3) अंदाजपत्रकीय रक्कम रु. 52,41,493/-

4) निविदा रक्कम रुपये 43,24,231/-

5) मा.शासनाचे राजपत्र असाधारण भाग एक-अ-मध्य उप-विभागाकडील
दि. 4.6.2018 मधील संविदांना अधिनियमातील कलम 93 चे पोटकलम (2)
खंड (क) मान्यतेनुसार मा.अध्यक्ष सा.ो. यांची मंजूरी

महोदय,

आपण उपनिर्दिष्ट विषयांकीत कामाचा निविदा करारनामा दिनांक 28/10/2020 रोजी करून
दिला आहे. या कामापोटी खालीलप्रमाणे अनामत रक्कम भरलेली आहे.

1) बयाणा :- ऑनलाईन दि. 19/9/2020	रुपये 52415.00
(1 टक्का अनामत म्हणून वळती करून)	
2 अनामत रक्कम :- एफ.डी.आर.नं.9221 दि.26.10.2020	रुपये 87000.00
3) अतिरिक्त सुरक्षा अनामत एफ.डी.आर.नं.9222 दि.26.10.2020	रुपये 476000.00
4) अनामत एकूण रक्कम रुपये :-	रुपये 615415.00

आपणास कळविणेत येते की, संदर्भ क्र.5 चे शासन निर्णयानुसार आपली निविदा अंदाजपत्रकीय
रक्कमेपेक्षा -17.50 % कमी दराने मंजूर करणेत आलेली आहे.

तरी आपण निविदा अटी शर्तीनुसार सदर कायदेशि प्राप्त झाले पासून काम सुरु करून 90
दिवसाच्या (पावसाळा सोडून) आत काम पूर्ण करून द्यावे.

सदरचे काम निविदेमधील व करारनाम्यातील अटी, शर्ती, तपशील दर व कामाची मुदत
इत्यादीच्या अधिन राहून काम पूर्ण करावे.

कळावे,

मुख्याधिकारी

Annexure D



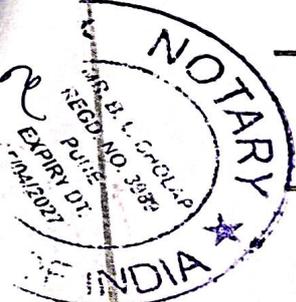
Name of work :- CONSTRUCTION OF GABION WALL, MURUM FILLING & PATHWAY
FOR RESTORATION OF AREA BETWEEN PLOT NO. 47 & PLOT NO. 14 IN GARDEN/
OPEN PLOT NO. 5 AT KHANDALA VIKAS VALLEY FOR LONAVLA MUNICIPAL
Measurements Sub Estimate No.1

I.No.	Description of Item	No.	Length	Breadth	Depth	Quantity	Unit
1	Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m. necessary back filling, ramming, watering including shoring and strutting etc. complete. (Lift upto 1.5 m) by Mechanical Means..					138.00	
						138.00	Cum.
2	Excavation for foundation in Soft rock and old cement or lime masonry foundations including					138.00	
						138.00	Cum.
3	Providing & fixing CE Marked Metal Gabions For 1metre height indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type,	1				1300.00	
						1300.00	Sqm.
4	Providing & fixing CE Marked Metal Gabions For 0.50 metre height indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type, (8 x 10) cm, edges mechanically selvedged made of heavily (Zinc+PVC) coated G.I. wires as per BS:443, mesh wire 2.70/3.70 mm Ø (ID /OD), edge wire 3.40/4.40 mm Ø (ID/OD) of Techfab India type and filled with 20 to 50 Kg weight trap stones including conveying with all leads and lifts and placing at required places in required line, level, slope, section as directed, etc. and tied by 5% lacing wire 2.20/3.20 mm Ø (ID/ OD) as directed by Engineer-in-charge. For retaining walls, toe walls, etc. for slope protection and erosion control application of river bank & sea-shore etc. complete (Specification: MORTH section-2500. (Excluding Rubble) with prior approval of concerned Superintending Engineer.					115.00	
						115.00	Sqm.
5	Providing and laying in situ/ Ready Mix cement concrete M-20 of trap/ granite/quartzite/ gneiss metal for R.C.C. work in foundations like raft, strip foundations, grillage and footings of R.C.C. columns and steel stanchions etc. including bailing out water, formwork, laying/ pumping cover blocks, compaction and curing roughening the surface if special finish is to be provided, (Excluding reinforcement and structural steel) etc. complete, with fully automatic micro processor based PLC with SCADA enabled Reversible Drum Type mixer/ concrete Batch Mix plant (Pan mixer) etc. complete, with fine aggregate (Natural Sand/ Crushed Sand V.S.I. Grade finely washed etc.)					34.50	
						34.50	Cum.



2) (12)

6	Providing, cutting, bending, hooking, tying and laying in position TMT FE 500 steel bars for reinforcement for all RCC works as per detailed drawings etc. complete.	0.70	
		0.73	M.T.
7	Providing and laying shoulder drain of trap rubble of 0.45 x 0.45 meter section at 45 degree angle to the road edge including hand packing, filling voids with sand/ shingle of approved quality and	72.00	
		72.00	Sqm.
8	Providing, constructing & fixing 600 mm diameter Inspection chamber made up of Polypropylene/ polyethylene material having 315 mm diameter inlet(s)/outlets & with eccentric reducers as per	24.00	
		24.00	No.
9	Providing selected hard murum filling including laying in layers of 15 cm to 20 cm watering and compacting etc. complete.	2150.00	
		2150.00	Cum.
10	Providing dry rubble stone pitching 23 cm (about 9 inch) thick including all material, quarry spalls, labour etc. complete.	134.00	
		134.00	Sqm.



STRUCTFORM CONSULTANT (OPC) PVT LTD
M. K. Khandekar
 DIRECTOR

[Signature]
 Municipal Engineer
 (Civil) Grade-A
 Lonavla Municipal Council

[Signature]
 Chief Officer
 Lonavla Municipal Council



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Name of work - CONSTRUCTION OF GABION WALL MURUM FILLING & PATHWAY FOR RESTORATION OF AREA BETWEEN PLOT NO. 47 & PLOT NO. 14 IN GARDEN OPEN PLOT NO. 5 AT KHANDALA VIKAS VALLEY FOR
 D.S.P. No. : 2113-21

RATE ANALYSIS

R.A.No.1 Excavation for foundation in earth, top of 100mm sand gravel and with murum, including removing the excavated material up to a distance of 50 m, necessary back filling, ramming, watering including shoring and strutting etc. complete (lift upto 1.5 m) by Mechanical Means.

Item No. 21.12	Basic Rate	Rs.157.00	
Deduct 2% for Labour Amenities & Cess		-3.14	
	Total	153.860	
Add 10% For Hilly Area		Rs.15.39	
Add 2% for Labour Amenities & Cess		Rs.3.14	
	Total	172.39	
	Say	Rs.172.40	Per Cum.

R.A.No.2 Excavation for foundation in Soft rock and old cement or lime masonry foundations including removing the excavated material upto a distance of 50 metres and necessary back filling with available earth (murum, ramming, watering including shoring and strutting etc. complete (lift upto 1.5 m) by Mechanical Means.

Item No. 21.14	Basic Rate	Rs.329.00	
Deduct 2% for Labour Amenities & Cess		-6.58	
	Total	322.420	
Add 10% For Hilly Area		Rs.32.24	
Add 2% for Labour Amenities & Cess		Rs.6.58	
	Total	361.24	
	Say	Rs.361.25	Per Cum.



RA IKnow

R.A.No.3 Providing & fixing CE Marked Metal Gabions For 1metre height indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type, (8 x 10) cm, edges mechanically selvaged made of heavily (Zinc+PVC) coated G.I. wires as per BS:443, mesh wire 2.70/3.70 mm Ø (ID/OD), edge wire 3.40/4.40 mm Ø (ID/OD) of Techfab India type and filled with 20 to 50 Kg weight trap stones including conveying with all leads and lifts and placing at required places in required line, level, slope, section as directed, etc. and tied by 5% lacing wire 2.20/3.20 mm Ø (ID/OD) as directed by Engineer-in-charge. For retaining walls, toe walls, etc. for slope protection and erosion control application of river bank & sea-shore etc. complete (Specification: MORTH section-2500. (Excluding Rubble) with prior approval of concerned Superintending Engineer.

Item No. 50.41a	Basic Rate	Rs.1953.00	
Deduct 2% for Labour Amenitties & Cess		-39.06	
	Total	1913.940	
Add 10% For Hilly Area		Rs.191.39	
Add 2% for Labour Amenitties & Cess		Rs.39.06	
	Total	2144.39	
	Say	Rs.2144.40	Per Sqm.

R.A.No.4 Providing & fixing CE Marked Metal Gabions For 0.50 metre height indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type, (8 x 10) cm, edges mechanically selvaged made of heavily (Zinc+PVC) coated G.I. wires as per BS:443, mesh wire 2.70/3.70 mm Ø (ID/OD), edge wire 3.40/4.40 mm Ø (ID/OD) of Techfab India type and filled with 20 to 50 Kg weight trap stones including conveying with all leads and lifts and placing at required places in required line, level, slope, section as directed, etc. and tied by 5% lacing wire 2.20/3.20 mm Ø (ID/OD) as directed by Engineer-in-charge. For retaining walls, toe walls, etc. for slope protection and erosion control application of river bank & sea-shore etc. complete (Specification: MORTH section-2500. (Excluding Rubble) with prior approval of concerned Superintending Engineer.

Item No. 50.41b	Basic Rate	Rs.2280.00	
Deduct 2% for Labour Amenitties & Cess		-45.60	
	Total	2234.400	
Add 10% For Hilly Area		Rs.223.44	
Add 2% for Labour Amenitties & Cess		Rs.45.60	
	Total	2503.44	
	Say	Rs.2503.45	Per Sqm.



15

R.A.No.5 Providing and laying in situ/ Ready Mix cement concrete M-20 of trap/ granite/quartzite/ gneiss metal for R.C.C. work in foundations like raft, strip foundations, grillage and footings of R.C.C. columns and steel stanchions etc. including bailing out water, formwork, laying/ pumping cover blocks, compaction and curing roughening the surface if special finish is to be provided, (Excluding reinforcement and structural steel) etc. complete, with fully automatic micro processor based PLC with SCADA enabled Reversible Drum Type mixer/ concrete Batch Mix plant (Pan mixer) etc. complete, with fine aggregate (Natural Sand/ Crushed Sand V.S.I. Grade finely washed etc.)

Item No. 25.11	Basic Rate	Rs.5704.00		
Deduct 2% for Labour Amenities & Cess		-114.08		
	Total	5589.920		
	Add 10% For Hilly Area	Rs.558.99		
Material	Qty./Unit	Distance Km.	Lead Charge	
Cr.Metal	0.8500	39.00	576.85	Rs.490.32
Sand	0.4250	39.00	576.85	Rs.245.16
				Add 2% for Labour Amenities & Cess
				Rs.114.08



29

16

R.A.No.6	Providing, cutting, bending, hooking, tying and laying in position TMT FE 500 steel bars for reinforcement for all RCC works as per detailed drawings etc. complete.	Total	6998.48	
		Say	Rs.6998.50	Per Cum.

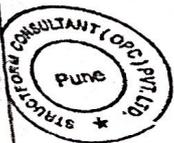
Item No. 14.01	Basic Rate	Rs.62581.00
Deduct 2% for Labour Amenitties & Cess		-1251.62
	Total	61329.380
Add 10% For Hilly Area		Rs.6132.94
Add 2% for Labour Amenitties & Cess		Rs.1251.62
	Total	68713.94
	Say	Rs.68713.95
		Per M.T.

R.A.No.7	Providing and laying shoulder drain of trap	Basic Rate	Rs.265.00
	Item No. 8.27		
	Deduct 2% for Labour Amenitties & Cess		-5.30
		Total	259.700
	Add 10% For Hilly Area		Rs.25.97
	Add 2% for Labour Amenitties & Cess		Rs.5.30
		Total	290.97
	Say	Rs.290.95	Per Sqm.

R.A.No.8 Providing, constructing & fixing 600 mm diameter Inspection chamber made up of Polypropylene/ polyethylene material having 315 mm diameter inlet(s)/outlets & with eccentric reducers as per requirement to connect 160 mm & 200 mm pipes having thickness of 5 mm & 600 mm in height, with inbuilt shaft achieve the invert depth as per site condition of wall thickness of 5 mm having R.C.C. cover & frame fixing in 150 mm thick in C.C. 1:2:4, having crushed sand bed of 150 mm thiek of size 750 mm diameter including excavation & refilling the sides of chamber by sand crushed cushioning 150 mm thickness, connecting all required UPVC fittings with rubber lubricant etc.complete.

Item No. 43.29	Basic Rate	Rs.19717.00
Deduct 2% for Labour Amenitties & Cess		-394.34
	Total	19322.660
	Add 10% For Hilly Area	Rs.1932.27
	Add 2% for Labour Amenitties & Cess	Rs.394.34
	RA I Know	

Page No. 4 of 5



Total		21649.27	
R.A.No.9	Providing selected hard murum filling including laying in layers of 15 cm to 20 cm watering and compacting etc. complete.	Say Rs.21649.25	Per No.

Item No. 11.24		Basic Rate	Rs.502.00
Deduct 2% for Labour Amenitties & Cess			-10.04
		Total	491.960
Add 10% For Hilly Area			Rs.49.20
Add 2% for Labour Amenitties & Cess			Rs.10.04
		Total	551.20
		Say	Rs.551.20

Per Cum.

R.A.No.10	Providing dry rubble stone pitching 23 cm (about 9 inch) thick including all material, quarry spalls, labour etc. complete.		
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Item No. 2.34		Basic Rate	Rs.317.00
Deduct 2% for Labour Amenitties & Cess			-6.34
		Total	310.660
Add 10% For Hilly Area			Rs.31.07
Material	Qty./Unit	Distance Km.	Lead Charge
Rubble	0.30000	39.00	705.72
			Rs.211.72
Add 2% for Labour Amenitties & Cess			Rs.6.34
		Total	559.78
		Say	Rs.559.80

Per Sqm.



STRUCTFORM CONSULTANT (OPC) PVT LTD
Mphad
 DIRECTOR



MK
 Municipal Engineer
 (Civil) Grade-A
 Lonavla Municipal Council

Armas
 Chief Officer
 Lonavla Municipal Council

RA IKnow

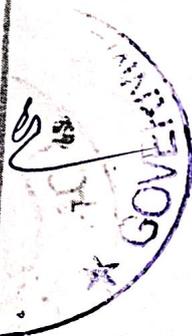
33 (18)

Name of work :- CONSTRUCTION OF GABION WALL, MURUM FILLING & PATHWAY FOR RESTORATION OF AREA BETWEEN PLOT NO. 47 & PLOT NO. 14 IN GARDEN/ OPEN PLOT NO. 5 AT KHANDALA VIKAS VALLEY FOR LONAVLA MUNICIPAL

Additional Royalty Statement

Estimate Item No.	Item in brief	Estimated		Material			Amount of Royalty at Rs.141.34 per
		Quantity	Unit	Material	Standard Consumption	Quantity	
1	2	3	4	5	6	7	8
5	M-20 for R.C.C. Footings with	34.50	Cubic Metre				
9	Selected H.M. filling	2150.00	Cubic	Sand	0.4250	14.66	2072.04
10	Dry rubble stone pitching.	134.00	Square Metre	Murum	1.10000	2365.00	334269.10
				Rubble	0.3000	40.20	5681.87
				Total		2419.86	342023.01

Say Rs.342023.00



For STRUCTFORM CONSULTANT (OPC) PVT LTD

Michael
DIRECTOR

[Signature]

Municipal Engineer
(Civil) Grade-A
Lonavla Municipal Council

[Signature]
Chief Officer

Lonavla Municipal Council



LLING & PATHWAY FOR RESTORATION OF AREA BETWEEN PLOT NO. 47 & PLOT NO. 14 IN GARDEN/ OPEN PLOT NO. 5 AT KIL

Assessment of Testing Charges for conducting Quality Control Tests

Version: K.V.O.M. Spec. 01/19

Charges for Quality Control Tests (As specified in V.Q.C.Circle, Pune for Year 2019-20)
 Frequency of Quality Control Tests As specified in S.S.R. and MORT&H: 2013, Section 900

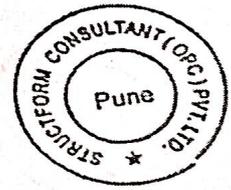
Item No.	Item in brief	Estimated		Material	Standard Consumption	Utilised Quantity of Ingredients	V.Q.C. D.S.R. Item No.	Tests	Norms	Required Tests	Rate of Each Test	Amount of Q.C. Testing Charges
		Quantity	Unit									
1		3	4	5	6	7	8	9	10	11	12	13

[Handwritten Signature]

[Handwritten Signature]
 Chief Officer
 Lonavla Municipal Council

Municipal Engineer
 (Civil) Grade-A
 Lonavla Municipal Council

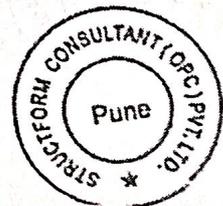
For STRUCTFORM CONSULTANT (OPC) PVT LTD
[Handwritten Signature]
 DIRECTOR



19

Item No.	Item la brief	Estimated		Material quantity of Ingredient	V.O.C. D.S.H. Item No.	Tests	Norms	Required Tests	Rate of Each Test	Amount of Q.C. Testing Charges		
		Quantity	Unit									
1	2	3	4	5	6	7	8	9	10	11	12	13
				Sand	0.4250	14.66	3	BASIC TEST OF AGGREGATE. Sieve Analysis test.	For Concrete - 1 Test per 200 Cum. For W.B.M. - 1 Test per 250 cum For M.P.M./BUSG - 1 Test per 100 cum For B.T. - 2 Test per day per plant (Before and After Mix) For GSB - 1 Test per 400 cum	1	650.00	650.00
					0.0000		5	BASIC TEST OF AGGREGATE. Flakiness Index/ Elongation Index test.	For concrete 1 Test 200 Cum. For GSB/W.B.M./W.M.M. 1 Test per 500 cum For M.P.M./BUSG- 1 Test per 200 cum	1	800.00	800.00
							10	FINE AGGREGATES. Fineness Modulus (Sieve Analysis), Silt & Clay Content test.	Sand - 1 Test per Source	1	1500.00	1500.00

NOTICE
REGD. IN
EXTREME
SITUATION
GOVERNMENT

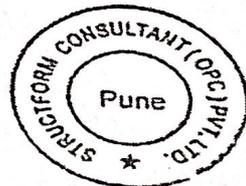


Item No.	Item in brief	Estimated Quantity		Material	Standard Component	V.Q.C. D.S.R. Item No.	Tests	Norms	Required Tests	Rate of Each Test	Amount of Q.C. Testing Charges	
		Quantity	Weighted Quantity of Ingredients									
1	2	3	4	5	6	7	8	9	10	11	12	13
							2	BASIC TEST OF AGGREGATE: Water Absorption, Specific Gravity, Impact Value, Chushing Value test.	For W.B.M./W.M.M. - 1 Test per 1000 cum For B.T. - 1 Test per Source For BUSG. - 1 Test per 200 cum	1	2450.00	2450.00
							1	BASIC TEST OF CEMENT: Standard Consistency, Fineness, Specific Gravity, Setting Time (Initial & Final), Compressive	Cement - 1 Test per 150 MT	1	3550.00	3550.00
					0.0000	0.00	78	STEEL BAR TESTING Above 16 mm (Set of 3 Bars) (Tensile strength, %, Elongation, Yield Stress, Weight Per Meter, Bend / Reband Test, Proof Stress)	1 Test per 10 M.T. (1 for each Dia.)	1	1500.00	1500.00

Rs. 14,650.00

Total Quality Control Testing Charges

For STRUCTIFORM CONSULTANT (OPC) PVT LTD



Municipal Engineer
(Civil) Grade-A

Lonavla Municipal Council

Chief Officer

Lonavla Municipal Council

11 (22)

PROJECT: CONSTRUCTION OF GABION WALL, MURUM FILLING & PATHWAY FOR RESTORATION OF AREA BETWEEN PLOT NO. 47 & PLOT NO.14 IN GARDEN/OPEN PLOT NO.5 AT KHANDALA VIKAS VALLEY FOR LOHAVLA MUNICIPAL COUNCIL

ITEM NO-1

APPENDIX A- CALCULATION DETAILS

No	L			D			Quantity		
	L	B	H	L	B	H			
Excavation for foundation in earth, soil of all types, sand, gravel and soft murum, including removing the excavated material up to a distance of 50 m necessary back filling, ramming, watering including shoring and strutting etc complete. (Lift upto 1.5 m) by Mechanical Means.									
1) 3M HIGH WALL	1	x	30.00	x	2.50	x	0.30	=	22.50
2) 4M HIGH WALL	1	x	30.00	x	3.00	x	0.30	=	27.00
3) 6M HIGH WALL	1	x	25.00	x	4.50	x	0.30	=	33.75
4) 6M HIGH WALL	1	x	30.00	x	6.00	x	0.30	=	54.00
								Total	137.25 m ³
								Say :-	138.00 m ³

ITEM NO-2

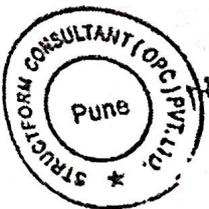
Excavation for foundation in Soft rock and old cement or lime masonry foundations including removing the excavated material upto a distance of 50 metres beyond the building area and stacking as directed, including dewatering, preparing the bed for the foundation and necessary back filling with available earth /murum, ramming, watering including shoring and strutting etc. complete (lift upto 1.5m) By Mechanical Means

1) 3M HIGH WALL	1	x	30.00	x	2.50	x	0.30	=	22.50
2) 4M HIGH WALL	1	x	30.00	x	3.00	x	0.30	=	27.00
3) 6M HIGH WALL	1	x	25.00	x	4.50	x	0.30	=	33.75
4) 6M HIGH WALL	1	x	30.00	x	6.00	x	0.30	=	54.00
								Total	137.25 m ³
								Say :-	138.00 m ³

ITEM NO-3

Providing & fixing CE Marked Metal Gabions For 1metre height Indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type, (8 x 10) cm, edges mechanically selvedged made of heavily (Zinc+PVC) coated G.I. wires as per BS-443, mesh wire 2.70/3.70 mm Ø (ID/OD), edge wire 3 40/4.40 mm Ø (ID/OD) of Techfab India type and filled with 20 to 50 Kg weight trap stones including conveying with all leads and lifts and placing at required places in required line, level, slope, section as directed, etc and tied by 5% lacing wire 2.20/3.20 mm Ø (ID/OD) as directed by Engineer-in-charge. For retaining walls, toe walls, etc. for slope protection and erosion control application of river bank & sea-shore etc. complete (Specification: MORTH section-2500. (Excluding Rubble) with prior approval of concerned Superintending Engineer.

1) 3M HIGH WALL = L(B x H)	30 x [(2.5 x 1)+(1.5 x 1)]	=	120.00
2) 4M HIGH WALL = L(B x H)	30 x [(3 x 1)+(2 x 1)+(1 x 1)]	=	180.00
3) 6M HIGH WALL = L(B x H)	25 x [(4.6 x 1)+(3.6 x 1)+(2.5 x 1)+(1.5 x 1)+(1 x 1)]	=	325.00



13 (23)

4) 6M HIGH WALL = L(B X H)

$$30 \times [(6 \times 1) + (5 \times 1) + (4 \times 1) + (3 \times 1) + (2 \times 1) + (1.5 \times 1) + (1 \times 1)]$$

ITEM NO-4

Providing & fixing CE Marked Metal Gablons For 0.50 metre height indigenously manufactured as per required section including boxes made of mechanically woven hexagonal shaped wire mesh of type, (6 x 10) cm, edges mechanically selvedged made of heavily (Zinc+PVC) coated G.I. wires as per BS.443, mesh wire 2.70/3.70 mm Ø (ID/OD), edge wire 3.40/4.40 mm Ø (ID/OD) of Techfab India type and filled with 20 to 50 Kg weight trap stones including conveying with all leads and lifts and placing at required places in required line, level, slope, section as directed, etc. and lled by 5% lacing wire 2.20/3.20 mm Ø (ID/OD) as directed by Engineer-in-charge. For retaining walls, toe walls, etc. for slope protection and erosion control application of river bank & sea-shore etc. complete (Specification: MORTH section-2500. (Excluding Rubble) with prior approval of concerned Superintending Engineer.

=	875.00	
Total	1300.00	m ³
Say :-	1300.00	m ³

- 1) 3M HIGH WALL
- 2) 3M HIGH WALL
- 3) 6M HIGH WALL
- 4) 6M HIGH WALL

1	x	30.00	x	0.50	x	2.00	=	30.00
1	x	30.00	x	0.50	x	2.00	=	30.00
1	x	25.00	x	0.50	x	2.00	=	25.00
1	x	30.00	x	0.50	x	2.00	=	30.00

=	30.00	
Total	115.00	m ³
Say :-	115.00	m ³

ITEM NO-5

Providing and laying in situ /Ready Mix cement concrete M-20 of trap / granite /quartzite/ gneiss metal for R.C.C. work in foundations like raft, strip foundations, grillage and footings of R.C.C. columns and steel stanchions etc. Including bailing out water, Steel centering formwork, laying/pumping cover blocks, compaction and curing roughening the surface if special finish is to be provided (Excluding reinforcement and structural steel) etc. complete, with fully automatic micro processor based PLC with SCADA enabled reversible Drum Type mixer/ concrete Batch mix plant (Pan mixer) etc. complete. With fine aggregate (Natural Sand / Crushed sand VSI Grade finely washed etc)

RUNNING TRACK

$$1 \times 115.00 \times 2.00 \times 0.15$$

=	34.50	
Total	34.50	m ³
Say :-	34.50	m ³

ITEM NO-6

Providing, cutting, bending, hooking, tying and laying in position TMT FE 500 steel bars for reinforcement for all RCC works as per detailed drawings etc. complete.

RUNNING TRACK

- a) Main steel 8 @ 250 at bottom
- b) Dist. steel 8 @ 250 at bottom

Nos	No of bars	weight/m	Length	Steel	
1	x	8	x	0.40 x 115.00	363.40
1	x	480	x	0.40 x 2.00	363.40

Total	726.80	kg
Say :-	727.00	kg
Say :-	0.73	MT

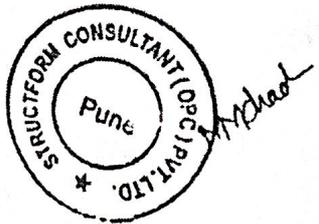
ITEM NO-7

Providing and laying shoulder drain of trap rubble of 0.45 x 0.45 meter section at 45 degree angle to the road edge including hand packing, filling voids with sand/ shingle of approved quality and ramming etc. complete as desired.

Drain @ 5m c/c

$$24 \times 3$$

=	72.00	
Total	72.00	Rmt



24
85

ITEM NO-8

Providing, constructing & fixing 600 mm diameter inspection chamber made up of Polypropylene/ polyethylene material having 315 mm diameter inlet(s)/outlets & with eccentric reducers as per requirement to connect 180 mm & 200 mm pipes having thickness of 5 mm & 600 mm in height, with inbuilt shaft achieve the invert depth as per site condition of wall thickness of 5 mm having R.C.C. cover & frame fixing in 150 mm thick in C.C. 1:2:4, having crushed sand bed of 150 mm thick of size 750 mm diameter including excavation & refilling the sides of chamber by sand crushed cushioning 150 mm thickness, connecting all required UPVC fittings with rubber lubricant etc. complete.

Chamber @ 5m c/c

24

ITEM NO-9

- 1) 3M HIGH WALL
- 2) 4M HIGH WALL
- 3) 5M HIGH WALL
- 4) 6M HIGH WALL

Filling Providing selected hard murum filling including laying in layers of 15 cm to 20 cm watering and compacting etc. complete.	=	24.00	Nos
$30 \times [(3 - 0.15) \times 3.5 + (1 \times 1) + (1 - 0.15) \times 2]$	=	360.25	
$30 \times [(4 - 0.15) \times 3 + (1 \times 1) + (1 \times 2) + (1 - 0.15) \times 2.5]$	=	500.25	
$25 \times [(6 - 0.15) \times 1.5 + (1 \times 1) + (1 \times 2) + (1 \times 3) + (1 \times 3.5) + (1 - 0.15) \times 4.5]$	=	552.50	
$30 \times [(1 \times 1) + (1 \times 2) + (1 \times 3) + (1 \times 4) + (1 \times 4.5) + (1 \times 5) + (1 - 0.15) \times 5.6]$	=	725.25	
Total		<u>2150.00</u>	m³
Say :-		<u>2150.00</u>	m³

ITEM NO-10

Pitching for 1m at toe

Providing dry rubble stone pitching 23 cm (about 9 inch) thick including all material, quarry spalls, labour etc. complete.

1 x 115 x 1.16

	=	133.40	
Total		<u>134.00</u>	Sq.m



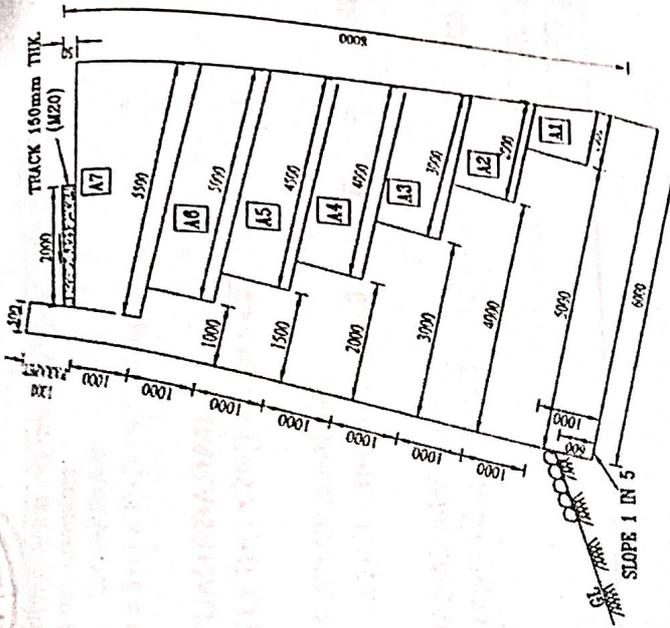
STRUCTFORM CONSULTANT (OPC) PVT LTD
Mphad
 DIRECTOR



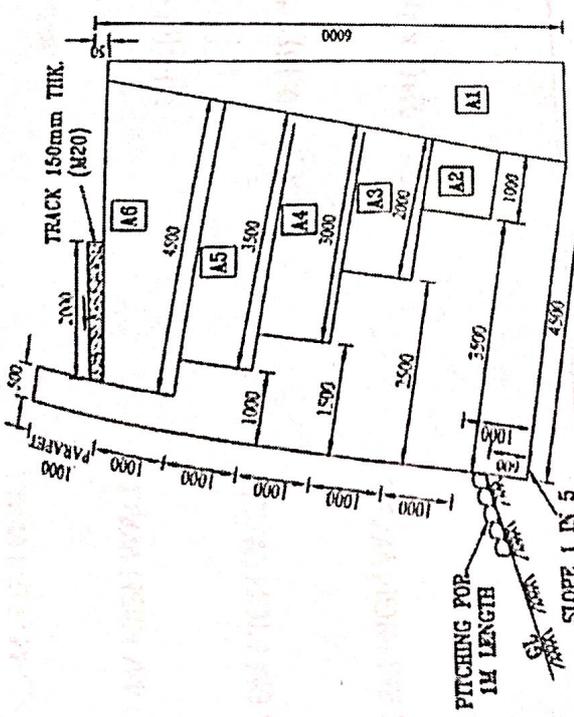
MP
 Municipal Engineer
 (Civil) Grade-A
 Lonavla Municipal Council

Sanjay
 Chief Officer
 Lonavla Municipal Council

29



CROSS SECTION OF GABION WALL 'D' OF
TOTAL HEIGHT 9.0M (6M+1M PARAPET)
(LENGTH-30M)



CROSS SECTION OF GABION WALL 'C' OF
TOTAL HEIGHT 7.0M (6M+1M PARAPET)
(LENGTH-26M)

<p>FOR THE DESIGN OF GABION WALLS, THE FOLLOWING ASSUMPTIONS SHALL BE USED:</p> <p>1. THE GABION WALL SHALL BE CONSIDERED AS A RIGID WALL.</p> <p>2. THE GABION WALL SHALL BE CONSIDERED AS A GRAVITY WALL.</p> <p>3. THE GABION WALL SHALL BE CONSIDERED AS A WALL WITH A SLOPE OF 1 IN 5.</p> <p>4. THE GABION WALL SHALL BE CONSIDERED AS A WALL WITH A TRACK OF 150MM THICK (M20).</p> <p>5. THE GABION WALL SHALL BE CONSIDERED AS A WALL WITH A PARAPET OF 1M HEIGHT.</p>	
<p>DESIGNER: [Signature]</p> <p>CHECKED: [Signature]</p> <p>DATE: [Date]</p>	
NO.	REVISIONS
1	ISSUED FOR TENDER
2	ISSUED FOR CONTRACT
3	ISSUED FOR CONSTRUCTION
4	ISSUED FOR AS-BUILT DRAWING
5	ISSUED FOR FINAL AS-BUILT DRAWING
6	ISSUED FOR ARCHIVE
7	ISSUED FOR [Blank]
8	ISSUED FOR [Blank]
9	ISSUED FOR [Blank]
10	ISSUED FOR [Blank]
11	ISSUED FOR [Blank]

- NOTES -
1. ALL DIMENSIONS ARE IN MILLIMETERS UNLESS MENTIONED OTHERWISE.
 2. DIMENSIONS ARE NOT TO BE SCALED. ONLY WRITTEN DIMENSIONS SHALL BE FOLLOWED.
 3. GRADE OF CONCRETE SHALL M20 FOR SLAB.
 4. GRADE OF STEEL SHOULD BE F1-5000.
 5. GABION SPECIFICATIONS AS PER IS-1521/1/2012.
 6. REFERENCE CODES: IS-4326/IS-875 PART 1 & 2, IS-14456 PART 2 LATEST.
 7. SOIL DENSITY = 2.0 T/M³ & ANGLE OF INTERNAL FRICTION $\phi = 30^\circ$.
 8. ANY CHANGES REQUIRED AS PER SITE CONDITION PLEASE INFORM AND GET IT APPROVED.
 9. NO SURCHARGE IS CONSIDERED IN THE DESIGN.
 10. HARD MEDIUM FILLING AS PER SPECIFICATIONS IN LAYERS.
 11. IN CASE OF ANY DOUBT, PLEASE ASK.



ITEM NO-9

Filling Providing selected hard material filling including laying in layers of 15 cm to 20 cm watering and compacting etc. complete.

1) 3M HIGH WALL	$30 \times [(3 - 0.15) \times 3.5 + (1 \times 1) + (1 - 0.15) \times 2]$	=	380.25
2) 4M HIGH WALL	$30 \times [(4 - 0.15) \times 3 + (1 \times 1) + (1 \times 2) + (1 - 0.15) \times 2.5]$	=	500.25
3) 6M HIGH WALL	$25 \times [(6 - 0.15) \times 1.5 + (1 \times 1) + (1 \times 2) + (1 \times 3) + (1 \times 3.5) + (1 - 0.15) \times 4.5]$	=	552.50
4) 8M HIGH WALL	$30 \times [(1 \times 1) + (1 \times 2) + (1 \times 3) + (1 \times 4) + (1 \times 4.5) + (1 \times 5) + (1 - 0.15) \times 5.5]$	=	725.25
		Total	2150.00 m ³
		Say:-	2150.00 m ³

Annexure E

LSG 240 (5000 Forms) 9 - 92
M A C Form 133 (Rule 177)

M.A.C. 133m

नमुना नं. १३३

(नियम १७७ पहा)

काम पूर्ण झाल्याबद्दलचे प्रमाणपत्र

कामाचे नाव

:- लोणावळा नगरपरिषद हद्दीतील खंडाला विकास व्हाली येथील गट क्र. ४४/४५/२ गार्डन /ओपन प्लॉट न.५ मधून प्लॉट न.४७ व प्लॉट न.१४ ला जोडणारा भाग पूर्ववत करणेकामी गावियन भिंत ,मुरूम भराव व पाथवे तयार करणे .

प्राधिकरण

:- लोणावळा नगरपरिषद, लोणावळा.

अंदाजपत्रक क्रमांक:

:-

नकाशा योजना क्रमांक:

:-

प्रमाणित करण्यात येते की, वर उल्लेखिलेले काम दि. १ / १२ / २०२१ रोजी पूर्ण झाले आणि दि. १ / १२ / २०२१ रोजी घेण्यात आले. आणि काम योग्य रित्या केल्याबद्दल माझ्या कार्यक्षमतेची पराकाष्ठा करून मी माझी खात्री करून घेतली आहे.

दिनांक : / /

M. M. M. M.
अभियंता
वांधकाम विभाग